

(A)

OA 292/98

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5	11/9 98	<p>At the instance of learned counsel for the applicant, posted to 15/9/98 for consideration of M.A. 404/98.</p> <p><i>S. W. M. vice-chancellor</i></p> <p>Member (Red)</p>	<p>Comptd to M.A. 404/98 has been filed.</p> <p>for consideration of M.A. 404/98.</p> <p><i>Ab 10.9.98</i> Bench.</p> <p>M.A. 404/98 for consideration Dispose matter.</p> <p><i>paid 14/9 Bench</i></p>